BUSINESS OF THE HOUSE

THE MINISTER OF PARLIA-MENTARY AFFAIRS AND LABOUR (SHER RAYINDRA VERMA): With your permissis in, Sir, I rise to announce that Government Business in this House during the week commencing 18th July, 1977, will censist of:

- (1) Consideration of any item of Govertiment Business carried over from today's Order Paper.
- (2) Consideration and passing of:
 - (a) The National Highways (Amendment) Bill, 1977
 - (b) The Cardamom (Amendment) Bill, 1977.
- (3) Discussion on the Annual Report of the University Grants Commission for 1975-76.
- (4) Discussion and vering on :
 - (i) Demands for Grants in respect of the Nagaland Budget for 1977-78.
 - (ii) Demands for Excess Grants (General) for 1974-75.
- of the Commissioner for Scheduled Castes and Scheduled Tribes.
- (6) Consideration and passing of the following Bills, as passed by Rajya Sabba:—
 - (i) The M tor Vehicles (Amendment) Bill, 1977
 - (ii) The Insecticides (Amendment) Bill, 1977
 - '(iii) The Oil and Natural Gas Commission (Amendment) Bill, 1977.

322.47 hrs.

FINANCE (No. 2) BILL, 1977-Contd.

MR. DHPUTY-SPHAKER: Bef re I call, up in the Member who has to continue his speech, Mr. Janardhana Projery, I would like to make he suggestion to the Riche that there was a feeling that the general discuss in be given mr etime instead of clause-by-clause discussion.

According to our allotment here, 10 hours are allotted for general discussion and four hours for clause-by-clause discussion. Generally, it so happens that the clause-by-clause discussion does not take much time—from the previous experience that is what we have found. I propose that instead of 10 hours, we should make it 12 hours for general discussion. I think the House will agree.

SHRI S. KUNDO (BALASORE): 15

MR. DEPUTY-SPEAKER: It would encroach up on the other time.

SHRI SHYAMNANDAN MISHRA (BBGUSARAI : What has been the practice in the pa't?

MR. DEPUTY-SPEAKER: We used to take generally 12 hours.

In 1974-75, the time alletted was 12 hours and in 1975-76, It was 15 h urs (time alletted) but it trokenly 11 hours.

SHRI SHYAMNANDAN MISHRA : Henergency year.

MR. DEPUTY-SPEAKER: In 1976-77, the time all tted was 15 br us, but they to, k (nly 11 hrus. S, 12 hours is a good compremise.

SHRI SHYAMNANDAN MISHRA:
Why should we g by the minimum time
that is made available in the pa' ? This is
a very imp tent Bill.

MR. DEPUTY-SPEAKER: It has nothing to do with the part. We have stready allocated for the Finance Bill, at I understand to hours for general discussion and 4 hours for clause-by-clause consideration and 1 hour for third reading, So, instead of that, what I am proposing is that we take 12 hours for general discussion and two hours for clause-by-clause consideration and I have for third reading. So, total time will remain the same.

SFIRI M. SATYANARAYAN RAO: (Runimhegar): You had just now mention-of-the time riskum in 1974-75, and 1977-75. In those years, all the hon. Members what are in we have not a them. That is why, the time taken was 11 hours, and the who le thing was over within 11 hours. This time, every hon. Member would like to Speak on this Bill, because some of as were denied the upp risksty to speak on a time of the demands is a greatly to speak on the time of the demands is a greatly to speak on the time of the demands is a greatly to speak on the united the upp risksty to speak on the upp risksty